

HIGH COURT OF SIKKIM
Record of proceedings

W.P. (C) No. 01 of 2024

SHRI DEVI PRASAD SHARMA

.... PETITIONER

VERSUS

STATE OF SIKKIM & ORS.

.... RESPONDENTS

Date: 19.03.2024

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioners : Mr. N. Rai, Senior Advocate with
Mr. Yozan Rai, Advocate.
Mr. Pradeep Tamang, Advocate.

For Respondent : Mr. Shakil Raj Karki, Government Advocate.
Nos.1 to 5.

For Respondent : None.
Nos. 6 to 8.

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The learned Senior Counsel appearing for the petitioners desires to withdraw this Writ Petition with liberty to approach the proper Court for proper remedy under the law. He is permitted to do so. The Writ Petition (C) No. 01 of 2024 stands disposed of as withdrawn.

Judge